

| Annexure-2   |                       |                           |                     |                           |                 |                             |                        |                          |                            |   |                              |                                    |                 |
|--|-----------------------|---------------------------|---------------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: M/s Vysali Pharmaceuticals Ltd ; Date of commencement of liquidation: 03/12/2024 ; List of creditors as on: 22/01/2026 |                       |                           |                     |                           |                 |                             |                        |                          |                            |   |                              |                                    |                 |
| List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)  |                       |                           |                     |                           |                 |                             |                        |                          |                            |   |                              |                                    |                 |
| Sl. No.  | Name of creditor      | Details of claim received |                     | Details of claim admitted |                 |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|  |                       | Date of receipt           | Amount claimed      | Amount of claim admitted  | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |   |                              |                                    |                 |
| 1  | Dr. A. D Krishnan     | 23.02.2024                | 16,11,435.00        | 16,05,615.00              | Unsecured Loan  | -                           | Yes                    | NIL                      | NIL                        | NIL   | 5,820.00                     | -                                  | -               |
| 2  | Dr. Savithri Krishnan | 23.02.2024                | 42,34,224.00        | 42,16,004.00              | Unsecured Loan  | -                           | Yes                    | NIL                      | NIL                        | NIL   | 18,220.00                    | -                                  | -               |
|  | <b>Total</b>          |                           | <b>58,45,659.00</b> | <b>58,21,619.00</b>       |                 |                             |                        |                          |                            |   | <b>24,040.00</b>             | <b>-</b>                           | <b>-</b>        |